

Title: Need to provide compensation to the people affected by deployment of troops in Rajasthan.

COL. (RETD.) SONA RAM CHOUDHARY (BARMER): Sir, my Parliament Constituency of Barmer has about 800 kilometres border with Pakistan. During the prolonged deployment of the Armed Forces on the Indo-Pak border, the local people have extended full support. Due to the movement of the Armed Forces personnel and armament to peace locations, a lot of damages have occurred.

I, therefore, request the Government that the land mines, which were laid along the border as well as in depth, should be removed quickly. There have been some casualties of human beings and cattle, due to faulty/non-existing of fencing around mine fields. Necessary compensation must be paid for such casualties. Also the crops of farmers of border area and some property have been damaged. Only 25 per cent of legitimate compensation has been paid causing a lot of hardship to local people. The balance compensation should be paid at the earliest. Bitumen and gravel roads in the border districts of Barmer and Jaisalmer have been badly damaged due to the heavy movement of armour and vehicles. The compensation for repair of these roads as demanded by the Government of Rajasthan should be paid on priority.
